

List of Creditors of  
**Karaikal Port Private Limited**  
As on November 02, 2022

**IMPORTANT NOTICE**

The list of creditors is not the final list, as the verification / reconciliation of claims is still under process and the list of creditors shall be updated as and when claims are received and verified by the Resolution Professional.

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)										
Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	(Amount in ₹) Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors								2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	29,638,471,597	1	29,592,925,467		45,546,130		3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)	95	31,288,888	23	9,247,965		22,040,923		6	
7	Operational creditors (Government Dues)	4	425,921,620	1	45,392	109,326,207	316,550,021	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	140	356,163,690	120	174,420,425		145,482,983	36,260,282	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
<b>Total</b>		<b>240</b>	<b>30,451,845,795</b>	<b>145</b>	<b>29,776,639,249</b>	<b>109,326,207</b>	<b>529,620,057</b>	<b>36,260,282</b>		

## Annexure-1

Name of the corporate debtor: Karakal Port Private Limited

Date of commencement of CIRP: April 29, 2022

List of creditors as on: November 02, 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sr. No.	Financial Creditor	Details of claim received		Amount Admitted	Nature of claim	Details of claim admitted		Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed			Amount covered by security interest	Amount covered by guarantee							
1	Omkara Assets Reconstruction Private Limited (Acting as Trustee on behalf of Omkara PS 14/2021-22 Trust, Omkara PS 15/2021-22 Trust, Omkara PS 16/2021-22 Trust, Omkara PS 17/2021-22 Trust, Omkara PS 18/2021-22 Trust, Omkara PS 02/2022-23 Trust)	May 09, 2022	29,638,471,597	29,592,925,467	Secured Financial Debt	29,592,925,467	29,592,925,467	No	100			45,546,130	-	The amount of claim rejected is based on the differences in interest calculations.
<b>Total</b>			<b>29,638,471,597</b>	<b>29,592,925,467</b>								<b>45,546,130</b>	<b>0</b>	

Annexure - 6													
Name of the corporate debtor: Tractor/Tractor Private Limited													
Date of commencement of CRP: April 29, 2022													
List of creditors as on: November 02, 2022													
List of Operational Creditors (Employees)													
Sl. No.	Name of authorized or representative, any	Name employee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim admitted	Whether related party?	% of voting share in CoC, if applicable	Amount claim	Amount of any interest due, to all date to set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
1		M. Saranath	5/6/2022	899,169	463,036	FM and Gratuity Payments	No	Not applicable	0	0	0	430,774	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
2		Sobramoneen R	5/6/2022	124,447	124,447	FM and Gratuity Payments	No	Not applicable	0	0	0	0	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
3		Saamirathna Chakraperi	5/6/2022	494,484	278,422	FM and Gratuity Payments	No	Not applicable	0	0	0	216,062	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
4		Dilip Kumar Singh	5/7/2022	2,262,142	122,154	FM and Gratuity Payments	No	Not applicable	0	0	0	1,040,988	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
5		Kapil Chopra	5/7/2022	860,226	520,930	FM and Gratuity Payments	No	Not applicable	0	0	0	337,833	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
6		Ranga Nagaraj	5/8/2022	1,754,377	105,100	FM and Gratuity Payments	No	Not applicable	0	0	0	702,124	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
7		D. Mohanraj	5/11/2022	284,557	220,677	FM and Gratuity Payments	No	Not applicable	0	0	0	63,922	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
8		S. Anubandhan	6/10/2022	834,127	0	FM and Gratuity Payments	No	Not applicable	0	0	0	834,127	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
9		Joseph Stanislaus	6/20/2022	157,004	0	FM and Gratuity Payments	No	Not applicable	0	0	0	157,000	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law
10		G. Sathya	7/15/2022	237,111	66,555	FM and Gratuity Payments	No	Not applicable	0	0	0	170,556	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
11		Capt. Thyagarajan K.	7/16/2022	1,086,063	788,647	FM and Gratuity Payments	No	Not applicable	0	0	0	299,396	Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
12		G. Durgesh	7/16/2022	568,276	0	FM and Gratuity Payments	No	Not applicable	0	0	0	568,276	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
13		S. Raja	7/16/2022	222,578	178,006	FM and Gratuity Payments	No	Not applicable	0	0	0	44,487	Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
14		V. Krishna Kumar	7/16/2022	454,628	363,790	FM and Gratuity Payments	No	Not applicable	0	0	0	88,838	Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
15		E. Venkatesan	7/16/2022	828,849	410,564	FM and Gratuity Payments	No	Not applicable	0	0	0	407,285	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
16		K. K. Sreenath	7/17/2022	1,529,605	610,304	FM and Gratuity Payments	No	Not applicable	0	0	0	914,517	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
17		Capt. Nidamessu Nethammai Vijay Sagar	7/18/2022	1,445,269	131,725	FM and Gratuity Payments	No	Not applicable	0	0	0	1,274,344	Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
18		M. Sathya	7/19/2022	270,951	148,122	FM and Gratuity Payments	No	Not applicable	0	0	0	122,829	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
19		Sauji Abadeen Bernagosa J	7/19/2022	399,532	200,219	FM and Gratuity Payments	No	Not applicable	0	0	0	199,000	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
20		K. Premakumar	7/19/2022	99,647	89,917	FM and Gratuity Payments	No	Not applicable	0	0	0	11,154	Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
21		Sandaranandan D.	7/20/2022	400,538	220,117	FM and Gratuity Payments	No	Not applicable	0	0	0	174,402	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
22		Sakthivel G.	7/20/2022	407,555	204,822	FM and Gratuity Payments	No	Not applicable	0	0	0	202,733	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
23		Chendrasekar F. Aldar	7/21/2022	298,895	0	FM and Gratuity Payments	No	Not applicable	0	0	0	298,895	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
24		N. Venkateshwaran	7/22/2022	628,968	0	FM and Gratuity Payments	No	Not applicable	0	0	0	628,968	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
25		D. Karthik	7/23/2022	123,296	0	FM and Gratuity Payments	No	Not applicable	0	0	0	123,296	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
26		David Thiraviam	7/23/2022	321,030	0	FM and Gratuity Payments	No	Not applicable	0	0	0	321,030	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
27		F. Naseer Hussain	7/23/2022	111,117	0	FM and Gratuity Payments	No	Not applicable	0	0	0	111,117	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
28		OK Anand	7/23/2022	109,011	0	FM and Gratuity Payments	No	Not applicable	0	0	0	109,011	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
29		J. Stephen Veethanayagan	7/23/2022	363,150	0	FM and Gratuity Payments	No	Not applicable	0	0	0	363,150	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
30		Jayavel S	7/23/2022	52,067	0	FM and Gratuity Payments	No	Not applicable	0	0	0	52,067	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
31		K. Rajanjan	7/23/2022	100,295	0	FM and Gratuity Payments	No	Not applicable	0	0	0	100,295	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
32		K. Sivalakumar	7/23/2022	375,540	0	FM and Gratuity Payments	No	Not applicable	0	0	0	375,540	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
33		Karthikeyan K	7/23/2022	64,650	0	FM and Gratuity Payments	No	Not applicable	0	0	0	64,650	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
34		Azwardy Rani	7/23/2022	17,899	0	FM and Gratuity Payments	No	Not applicable	0	0	0	17,899	Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
35		Rajesh K	7/23/2022	32,375	0	FM and Gratuity Payments	No	Not applicable	0	0	0	32,375	Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
36		Ravi N	7/23/2022	98,599	0	FM and Gratuity Payments	No	Not applicable	0	0	0	98,599	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
37		S. Rajja Piragatchi	7/23/2022	170,583	0	FM and Gratuity Payments	No	Not applicable	0	0	0	170,583	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
38		S. Venkateshwarman	7/23/2022	48,333	0	FM and Gratuity Payments	No	Not applicable	0	0	0	48,333	Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
39		S. S. Sathyanarayanan	7/23/2022	97,403	0	FM and Gratuity Payments	No	Not applicable	0	0	0	97,403	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
40		Suresh S	7/23/2022	165,584	0	FM and Gratuity Payments	No	Not applicable	0	0	0	165,584	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
41		V. Shanmugasri	7/23/2022	55,053	0	FM and Gratuity Payments	No	Not applicable	0	0	0	55,053	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
42		A. Taraka Rama Rao	7/23/2022	188,928	168,011	FM and Gratuity Payments	No	Not applicable	0	0	0	20,917	Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
43		M. Kannan	7/24/2022	86,377	0	FM and Gratuity Payments	No	Not applicable	0	0	0	86,377	Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
44		B. Rajagopal	7/24/2022	20,035	0	FM and Gratuity Payments	No	Not applicable	0	0	0	20,035	Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
45		GB Sivalakumar	7/24/2022	271,838	0	FM and Gratuity Payments	No	Not applicable	0	0	0	271,838	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
46		I. Karthik	7/24/2022	64,991	0	FM and Gratuity Payments	No	Not applicable	0	0	0	64,991	Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
47		E. Jayamurthy	7/24/2022	88,693	0	FM and Gratuity Payments	No	Not applicable	0	0	0	88,693	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
48		M. Karthi	7/24/2022	212,923	0	FM and Gratuity Payments	No	Not applicable	0	0	0	212,923	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list
49		R. Rangoban	7/24/2022	69,612	0	FM and Gratuity Payments	No	Not applicable	0	0	0	69,612	Gratuity dues have not been considered as part of the claim for the purpose of verification and the same has been paid in accordance with the applicable law Dues claimed by the claimants for the period pertaining to post the commencement of the CRP have not been considered for the purpose of this list



## Annexure - 7

Name of the corporate debtor: Karaikal Port Private Limited

Date of commencement of CIRP: April 29, 2022

List of creditors as on: November 02, 2022

List of operational creditors (Government dues)

(Amount in ₹)

S.No.	Authority	Details of Claim Received		Details of claim admitted			Amount of Contingent Claim	Amount of any mutual dues that may be set off	Amount of claim under verification	Amount of Claim not admitted/rejected	Remarks, if any
		Date of receipt of correct form	Amount Claimed	Amount of Claim Admitted	Nature of claim	Related Party					
1	Government of India, represented by the Office of the Assistant Commissioner of GST & Central Excise, Karaikal Division, Puducherry Commissionerate, Puducherry	7/22/2022	116,859,593.00		Unsecured	No	109,326,207.00	0	-	7,533,386.00	The amount has been admitted as contingent claim since the matter has been contested by the CD and an appeal has been registered with the CESTAT, pending disposal. For the remaining amount, CD team has responded to the letters/communication received from the statutory authority since no further show-cause notice or any other demand has been raised by the statutory authority, the matter is presumed to be settled where there is no outstanding liability on account of the CD.
2	Employees' Provident Fund Organisation, Regional Office, Puducherry	7/7/2022	449,724.00	45,392.00	Unsecured	No		0		404,332.00	The Corporate Debtor has received two letter from the EPFO department confirming that the revised outstanding amount is INR 45,392.
3	Assistant Commissioner of Income-Tax Circle -2(1), Trichy Stationed at Thanjavur	5/31/2022	302,948,095.00	0	Unsecured	No		-		302,948,095.00	An order has been received from the Income Tax department dated September 28, 2022, clarifying that no amount is due from the Corporate Debtor. Hence, no claim is admissible.
4	The Director of Ports, Port Department, Government of Puducherry	7/18/2022	5,664,208.00	0	Unsecured	No		0		5,664,208.00	Due to lack of sufficient supporting documents and proof of claims submitted by the claimant and records available with the Corporate Debtor, the claim could not be verified and hence, is not admissible.
Total			425,921,620.00	45,392.00			109,326,207.00			-	316,550,021.00

Name of the corporate debtor: Karaiikal Port Private Limited  
Date of commencement of CIRP: April 29, 2022  
List of creditors as on: November 02, 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Table with columns: S No, Vendor, Details of Claim Received (Date, Amount Claimed), Amount of Claim Admitted, Details of Claim Admitted (Nature of claim, Amount covered by security, Whether related to CoC, % of voting share in CoC), Amount of contingent claim, Amount of any other dues that may be set off, Amount of claim not admitted / Rejected, Amount of claim under verification, Remarks, if any, (Amount in ₹)



139	Alpha Facility Services Pvt Ltd	10/13/2022	1711445	738,468			No				972,977		Paid amount rejected invoice for the month of April considered as post CRP is rejected
140	Johnson Lifts Pvt Ltd	17/10/2022		38776.76			No				38776.76		Invoice for the month of April considered as post CRP is rejected
	Total		356,163,890.00	174,420,425.46							145,482,983	36,260,282	

\*Claims have been verified by the RP subject to rectification of the minor defects as identified and estimated to the claimants.